

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-291(PB)/2017

IN THE MATTER OF:

JK Lakshmi Cement Ltd.

.....Petitioner

v.

Amrapali Leisure Valley Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 9 of IBC, 2016

Order delivered on 26.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

S.K. MOHAPATRA

Hon'ble Member (T)

For the Petitioner(s) : Mr. Sumant De, Advocate

ORDER

Learned counsel for the petitioner states that reply to the petition has been received only last evening and he requests for a week's time to file the rejoinder. Let the rejoinder be filed within one week with a copy in advance to the learned counsel for the respondent.

List for arguments on 10.10.2017.

— Sd —

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

— Sd —

(S.K. MOHAPATRA)
MEMBER TECHNICAL

26.09.2017

VINEET